

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 317 of 2019 in Co. Appeal 13/NCLT/AHM/2017

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2020**

Name of the Company: Uday H Dave & HK Dave Ltd
V/s
Prafulkunverba Kiritsingh Gohil &
ROC Gujarat

Section : IA for Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.
2.

ORDER
(Through video conferencing)

None present for the parties.

List the matter on 17.08.2020

Manorama
MANORAMA KUMARI
MEMBER (JUDICIAL)

Dated this the 17th day of July, 2020